

Central Administrative Tribunal Principal Bench, New Delhi

OA No. 997/2021

This the 17th June, 2021

(Through Video Conferencing)

Hon'ble Mr. A. K. Bishnoi, Member (A) Hon'ble Mr. R. N. Singh, Member (J)

Shri Vivek Mahaur, S/o Shri Shyam Lal, Aged about 32 year, Group-C, R/o: E-21, 1st Floor, Devli Road, Krishna Park, Khanpur, Delhi-110062

..... Applicant

(By Advocate: Sh. M. S. Reen)

Versus

Ministry of Railways & Others,

- The Secretary,
 Ministry of Railways,
 Rail Bhawan,
 Railway Board,
 New Delhi.
- 2. The General Manager, North Central Railway, Headquarters Office, Prayagraj U.P.
- 3. The Divisional Railway Manager, North Central Railway, Jhansi Division, Jhansi (U.P)

...Respondents

(By Advocate: Ms. Krishna Kant Sharma)



ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

Learned counsel for the applicant Sh. M. S. Reen at the outset seeks permission of this Court to withdraw the OA with liberty to the applicant to file a better OA in accordance with the law.

Permission is granted. Accordingly, OA stands dismissed as withdrawn with aforesaid liberty.

Pending MA also stands dismissed as withdrawn.

(R. N. Singh)
Member (J)

(A.K. Bishnoi) Member (A)

/cc/pinky/arti